

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(S) No. 2543 of 2019

Christina Baa Petitioner

Vs.

The State of Jharkhand & Ors. ... Respondents

CORAM: THE HON'BLE MR. JUSTICE DR. S.N.PATHAK
(Through: Video Conferencing)

For the Petitioner : Mr. Shadab Bin Haque, Advocate
For the Resp.-State of Bihar : Mr. Diwakar Upadhyay, Advocate
For the Resp.-State of Jharkhand : AC to GA-IV

08/07.09.2021 Mr. Shadab Bin Haque, learned counsel seeks sometime to file Vakalatnama on behalf of the petitioner as Mr. Devesh Krishna has been appointed as State Counsel.

Prayer is allowed.

Put up this case after two weeks.

(Dr. S.N. Pathak, J.)

Punit/-